

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 554
TO BE ANSWERED ON 19.07.2017**

Intake in Law Universities

†554. SHRI RAMESH CHANDER KAUSHIK:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has ordered the Indian Legal Council to reconsider increasing the number of seats for admission in law in the University of Delhi; and
- (b) if so, the details thereof and the reasons therefor?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS
AND INFORMATION TECHNOLOGY**

(SHRI P.P. CHAUDHARY)

(a) and (b) : The information is being collected and will be laid on the Table of the House.
